

Filing No. 8087/2020

Satish Lohra vs. The State of Jharkhand

Advocate's name – A.K. Sahani

Defects:

9 (i) Address of the petitioner at page no. 1 may be verified from vak.

9 (ii) Father's name of the petitioner at page no. 1 and vak may be verified from impugned order.

9 (iii) Name of one Ld. Counsel is appearing in the body of vak who has not accepted the vak at its back.